

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 188(ND)/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY: M/s Oasis Water Pool Pvt Ltd. Vs. Registrar of Companies

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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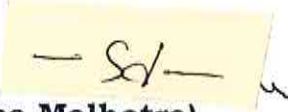
	For the Petitioner (s) :	Ms. Rekha Mittal, PCS		
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	For the Respondent (s):	None		
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ORDER

Though none is present on behalf of the Respondent, reply is on record

Be listed for final arguments on 10th November, 2017.


(Ina Malhotra)
Member (J)